

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HISAR

ORDER

Since the Covid-19 positivity rate and numbers of new positive cases have declined to a great extent, therefore, in continuation of this office order dated 30.07.2021, it is ordered that all the Judicial Officers posted in this Sessions Division will hold their respective Courts physically from 16.08.2021 onwards with full timings and take up all the matters. There will be no restriction of the previous order dated 30.07.2021, conveyed vide Endst. No. 13722-55 dated 30.07.2021. Further fresh cases filed in post lunch session will be taken up on next day, till further orders.

The Judicial Officers and staff attached to their respective Courts are advised to strictly follow the guidelines/health advisory, other SOP issued by the Government of India, State Government and Hon'ble High Court from time to time in view of prevailing threat of Novel Corona-Virus (Covid-19).

The Judicial Magistrates posted in this Sessions Division are directed to deal with the work of their respective Police Stations.

The Computer Incharge/System Officer/System Assistants shall upload this order on the website of this Sessions Division.

All concerned be informed accordingly.

Dated :- 13.08.2021

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District & Sessions Judge,
Hisar.

ENDST. NO. 14944-78 / DATED 13-8-2021
Copy is forwarded to the following, for information and necessary

action :-

01. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.
02. All the Judicial Officers posted in this Sessions Division including the Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority, Hisar and Presiding Officer/Members, Permanent Lok Adalat (PUS), Hisar.
03. The Deputy Commissioner, Hisar.
04. The Superintendents of Police, Hisar and Hansi.
05. The Superintendents, Central Jail-I, Central Jail-II and Observation Home, Hisar.
06. The District Attorney, Hisar.
07. The Presidents, Bar Association, Hisar and Hansi.
08. System Officer/System Assistants of this office

Anam Kumar
District & Sessions Judge,
Hisar
13.8.2021